

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> NOVEMBER, 2022, 10:30 A.M.**

CP (IB) No. 39/CB/2021

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Vanit Inder Kumar Gupta -Vs- Balasore Alloys Ltd.
Under Section	7 IBC

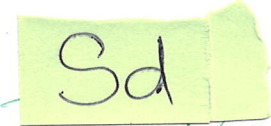
For Petitioner (s) :

For Respondent (s) :

**ORDER**

Both sides counsel present. Matter extensively heard. Reserved for order.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**